

Court-II

**Before the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)**

IA No. 319 of 2016 in Appeal No.25 of 2014

Dated : 14th July, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

M/s SESA Sterlite Ltd.

...Appellant(s)/applicant(s)

Versus

Orissa Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant : Mr. Akshat Jain

Counsel for the Respondent(s) : Mr. Rutwik Panda and Ms. Anshu
Malik for R.1, OERC
Mr. Raj Kumar Mehta, Mr. Abhishek
Upadhyay and Ms. Himanshi Andley
for GRIDCO, R.2

ORDER

On the adjournment application of the applicant(s), fix the matter for
hearing on **22nd July, 2016.**

**(I. J. Kapoor)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

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